

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3137  
ANSWERED ON:07.12.2007  
SMUGGLING OF MEDICINE OUT OF THE COUNTRY  
Hasan Chaudhary Munawwar

**Will the Minister of FINANCE be pleased to state:**

- (a) whether cough syrups like corex of M/s Pifzer and Phensedyl of M/s Nicholas Piramal are being smuggled to Bangladesh;
- (b) if so, the complete details thereof alongwith action taken/being taken thereon;
- (c) whether some other countries have also informed the Government in regard to this; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) & (b) Yes, Sir. The details of cases of seizure of Phensedyl and Corex syrup by Customs field formations are as follows:-

(Rs.in lakhs)

Year	Brand Name of the cough syrup.	No. of cases.	Value of seizure
------	--------------------------------	---------------	------------------

2004-2005	Corex	02	0.70
	Phensedyl	341	48.63

2005-2006	Corex	01	0.05
	Phensedyl	455	58.64

2006-2007	Corex	26	2.40
	Phensedyl	602	90.90

2007-2008	Corex	23	0.76
(upto Oct 07)	Phensedyl	438	34.97

Appropriate action has been initiated against the offenders under the Customs Act, 1962 and NDPS Act, 1985. The field formations have been directed to keep constant vigil to curb smuggling of cough syrup along the international border. Bilateral agreement between India and Bangladesh has been signed for mutual cooperation on drug related matters.

(c) No, Sir.

(d) 'Nil' in view of (c) above.